

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 263 OF 2015

And

APPEAL NO. 275 of 2015 & IA No. 443 of 2015

Dated: 29th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 263 OF 2015

In the matter of:

Damodar Valley Corporation	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Sachin Dubey for R-1

APPEAL NO. 275 of 2015 & IA No. 443 of 2015

In the matter of:

Damodar Valley Power Consumers Association & Anr.	...	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-2

ORDER

List these matters on **27.11.2018**, as agreed by the learned counsel appearing for both the parties. In the meanwhile, learned counsel appearing for the parties may file their written submission.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

PR/PK